



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No-1088/2020

New Delhi, this the 18th day of August, 2020

(Through Video Conferencing)

Hon'ble Sh. A.K. Bishnoi, Member (A)
Hon'ble Sh. R.N. Singh, Member (J)

Mrs. Manju Sagar (aged 52 years)
W/o Sanjiv Kumar
R/o BC, 10-E, DDA Flats
Munirka, New Delhi-110067.Applicant

(through Sh. Mritunjay Kr. Singh)

Versus

1. The Director
All India Institute of Medical Sciences
Ansari Nagar, New Delhi-110029.
2. Dr. Atul Kumar
Chief & Professor of Ophthalmology
Dr. R.P. Centre for Ophthalmic Sciences
All India Institute of Medical Sciences
Ansari Nagar, New Delhi-110029.
3. The Chief Administrative Officer
Recruitment Cell
All India Institute of Medical Sciences
Ansari Nagar, New Delhi-110029.



4. Anu Sharma (nee Bhardwaj)
Technical Officer (Ophthalmic)
Dr. R.P. Centre for Ophthalmic Sciences
All India Institute of Medical Sciences
Ansari Nagar, New Delhi-110029.
5. Shri Ajay Kumar Sharma ...Respondents
Technical Officer (Ophthalmic)
Dr. R.P. Centre for Ophthalmic Sciences
All India Institute of Medical Sciences
Ansari Nagar, New Delhi-110029.
6. Shri Kaman Behari
Technical Officer (Ophthalmic)
Dr. R.P. Centre for Ophthalmic Sciences
All India Institute of Medical Sciences
Ansari Nagar, New Delhi-110029.
7. Ms. Supriya Beheer (nee Mishra)
Technical Officer (Ophthalmic)
Dr. R.P. Centre for Ophthalmic Sciences
All India Institute of Medical Sciences
Ansari Nagar, New Delhi-110029.
8. Shri Amit Kumar
Technical Officer (Ophthalmic)
Dr. R.P. Centre for Ophthalmic Sciences
All India Institute of Medical Sciences
Ansari Nagar, New Delhi-110029.
9. Shri Sanjay Kumar Kushyait
Technical Officer (Ophthalmic)
Dr. R.P. Centre for Ophthalmic Sciences
All India Institute of Medical Sciences
Ansari Nagar, New Delhi-110029.



10. Shri Gopal Sah
Technical Officer (Ophthalmic)
Dr. R.P. Centre for Ophthalmic Sciences
All India Institute of Medical Sciences
Ansari Nagar, New Delhi-110029. ...Respondents

(through Sh. V.S.R. Krishna)

ORDER (ORAL)

Hon'ble Sh. R.N. Singh, Member (J)

After arguing for some time, learned counsel for the applicant Shri Mritunjay Kumar Singh seeks permission to withdraw the OA with liberty to the applicant to file a better OA in accordance with rules and law. Permission is granted.

2. The present OA stands dismissed as withdrawn with liberty as aforesaid. No costs.

(R.N. Singh)
Member (J)

(A.K. Bishnoi)
Member (A)